

C. A. T. Bench, JAIPUR

Date of Order

Orders

15.1.1993

Mr. R.N.Mathur, Counsel for the ~~appellant~~ petitioner.

Heard. The M.P. for restoration of the O.A. No. 1091/92, which was dismissed in default on 4.12.92 is hereby accepted. O.A. is restored to its original number. May be listed for admission on 12.2.1993. M.P. stands disposed of.

G. Krishna
(GOPAL KRISHNA)
JUDL.MEMBER

Copy sent to the app.
Counsel & sup 2 on
vide 803/804

Date

NOTED ON 11.1.93

16
JAN 1993
JAIPUR

NO. 08
OA wrongly
mentioned
in the M.P.
the correct
no. is OA-
1091/92
and no 8
680/92
only
15/1/93